

THE MINISTER OF FINANCE
(SHRI T. T. KRISHNAMACHARI):
(a) and (b) The required information is being collected and will be placed on the Table of the Sabha.]

**RAIDS ON HOUSES OF PRIVATE
BUSINESSMEN**

571. SHRI A. M. TARIQ: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that private houses of some businessmen in Bombay have recently been raided by the Enforcement Directorate; and

(b) if so, what are the details of the raids?

THE MINISTER OF FINANCE
(SHRI T. T. KRISHNAMACHARI):
(a) It is a fact that residential and business premises in Bombay are being searched from time to time by the Enforcement Directorate.

(b) Details can be furnished if either the approximate date of search or the names of parties are indicated.

G. B. PANT HOSPITAL, NEW DELHI

572. SHRI ABDUL GHANI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that in the documentary show on the Govind Ballabh Pant Hospital, New Delhi, it was shown that operations are being performed in the Hospital;

(b) if so, how many operations in all have been performed in the Hospital since 30th April, 1964 when its opening ceremony was performed by the late Prime Minister;

(c) whether it is a fact that more than a dozen doctors specialised in different fields are being paid huge salaries for the last four months without any work; and

(d) if so, why these doctors have not been entrusted with some suitable

work in which they have specialised?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) A documentary to cover the inauguration of the Govind Ballabh Pant Hospital by the late Prime Minister on 30th April, 1964, was prepared. The question of performing any operation at that time did not arise and it only indicated how operations would be performed.

(b) 34 operations have been performed so far.

(c) and (d) No, Sir. Four Associate Professors and seven Lecturers are in position. Besides working in the hospital, they also participate in the teaching programme at the Maulana Azad Medical College. They also work in the Irwin Hospital.

G. B. PANT HOSPITAL, NEW DELHI

573. SHRI ABDUL GHANI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that whereas there are no indoor patients in the Govind Ballabh Pant Hospital, New Delhi there is over-crowding of patients in the Irwin Hospital just at a distance of 50 yards;

(b) if so, the reasons therefor;

(c) whether Government propose to shift some patients from Irwin Hospital to Pant Hospital;

(d) whether it is a fact that specialists in Neuro-Surgery and Cardiac Surgery are not available in the Pant Hospital; and

(e) if the answer to part (d) above be in the affirmative, what steps are being taken in this connection?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) to (c) No Sir. It is not a fact that there are no indoor patients in the G. B. Pant Hospital. 70 indoor patients have been admitted.

The G B Pant Hospital mainly provides facilities for specialised services in Cardiology and Neurology. In view of the over-crowding in the Irwin Hospital however it is proposed to transfer cases of Gastro-enterology and Haematology also from the Irwin Hospital to G B Pant Hospital to relieve over-crowding in the former.

(d) and (e) No Sir, Junior Staff for this is already in position. Some of the consultants have been selected and are expected to join shortly. Pool officers and senior specialists of the Irwin Hospital have been assisting in the meanwhile.

दिल्ली का बिजली की सप्लाई का खतरा

५७४ श्री राम सहाय क्या सिवाई तथा विद्युत मंत्री यह बतान की कृपा करेंगे कि

(क) क्या नागल के ट्रांसमिशन पावर की टावर की बुनियाद में कमजोरी के कारण दिल्ली में बिजली की सप्लाई में कोई खतरा है, और

(ख) क्या इस बुनियाद को ठीक किया जा सकता है अथवा कोई और प्रबन्ध किया गया है ?

†[DANGER TO POWER SUPPLY IN DELHI]

574 SHRI RAM SAHAI Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether there is any danger to the supply of power in Delhi on account of the weakness in the foundation of the transmission power tower at Nangal, and

(b) whether this foundation can be repaired or some other arrangements have been made?

सिवाई तथा विद्युत मंत्री (डा० के० एल० राव) (क) जो नहीं।

(ख) पंजाब राज्य बिजली बोर्ड न नागल-दिल्ली २२० के०वी० लाइन के पारोषण खम्भ न० ९६५ के आधार को दृढ़ करने के लिए कार्य हाथ में ल लिया है ताकि बाढ़ द्वारा होने वाले आधार के कटाव के सारे सम्भव खतरे दूर हो जाए।

†[THE MINISTER OF IRRIGATION AND POWER (DR K L RAO) (a) No

(b) The Punjab State Electricity Board have already taken steps to reinforce the foundation of transmission tower No. 965 of the Nangal-Delhi 220 kv line so as to eliminate all possible danger of scouring of the foundation by flood waters]

575 [Transferred to the 28th September, 1964]

UTILISATION OF ELECTRIC POWER FOR AGRICULTURE

576 SHRI M C SHAH Will the Minister of IRRIGATION AND POWER be pleased to state the quantity of electric power utilised in various States for agricultural purposes during 1961-62 1962-63 and 1963-64?

THE MINISTER OF IRRIGATION AND POWER (DR K L RAO) A statement containing the requisite information is enclosed [See Appendix XLIX, Annexure No 36]

HARANGI IRRIGATION SCHEME IN MYSORE STATE

577 SHRI C M POONACHA Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether technical sanction has been accorded by the Central Gov-